

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:138  
ANSWERED ON:02.12.2003  
IMMIGRATION RACKET  
AKHILESH SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government are aware of the involvement of some officials of I.B. in immigration racket and their sinister alliance with foreign criminals;
- (b) if so, the details thereof;
- (c) the action taken by the Government against the officials involved in the recent two incidents and the steps being taken by the Government to check the involvement of I.B. officials in such activities; and
- (d) the number of officials against whom action has been taken during the last three years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)&(b): No Such racket has come to the notice of the Government.

(c)&(d): It is not clear which two cases are being referred to. However, action has been taken against eight officers in 2002, eight officers in 2003 for various misdemeanors relating to immigration duties.